

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1324
TO BE ANSWERED ON 22.12.2017

Environmental Clearance to Companies

1324. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has provided a six months time from date of notification, as a one-time opportunity to the units, which have not obtained prior environmental clearance, to apply for the same;
- (b) if so, the details thereof and a State and sector-wise breakup of the applications received in this regard;
- (c) whether any penalty will be imposed on companies that have gone ahead with the construction of projects without obtaining the requisite clearances; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a)& (b) The Ministry has issued a Notification vide S.O.804(E) dated the 14th March, 2017 under the Environment (Protection) Act, 1986 to appraise the projects, which have started the work without taking prior environmental clearance in terms of the provisions of the Environment Impact Assessment Notification, 2006. The said Notification provides one time opportunity to such projects/units to apply for the same within six months. The State and sector-wise breakup of the applications received in this regard is at Annexure.

(c) & (d) Pursuant to the above Notification, the project proponent are required to submit a bank guarantee equivalent to the amount of remediation plan, natural and community resource augmentation plan with the concerned State Pollution Control Board, as per recommendations of the Expert Appraisal Committee and finalized by the Regulatory Authority.

Annexure

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| | Annexure referred to in reply to part (a)& (b) of Lok Sabha Unstarred Question no 1324 for reply on 22.12.2017 |
| | Proposal received up to 13th September, 2017 - State and Sector-wise breakup (ToR) |

| S.No | Sector / State | Coal Mining | Industry -1 | Industry -2 | MIS | NCP | Non Coal | Thermal | River Valley & Hydro Electric Project | Total |
|------|-------------------------|-------------|-------------|-------------|-----|-----|----------|---------|---------------------------------------|-------|
| 1 | Andhra Pradesh | 1 | 1 | - | - | - | 711 | - | - | 713 |
| 2 | Assam | - | - | - | - | 1 | - | - | - | 1 |
| 3 | Bihar | - | - | - | - | - | 1 | - | - | 1 |
| 4 | Chhatisgarh | - | 1 | - | - | 1 | 7 | - | - | 9 |
| 5 | Delhi | - | - | 2 | - | 1 | - | - | - | 3 |
| 6 | Daman & Diu | | | - | - | - | - | - | - | 0 |
| 7 | Gujarat | - | - | 4 | 3 | 14 | 52 | - | - | 73 |
| 8 | Haryana | - | - | - | - | 17 | - | - | - | 17 |
| 9 | Himachal Pradesh | - | 1 | - | - | - | 3 | - | - | 4 |
| 10 | Jammu & Kashmir | - | 1 | - | - | 1 | 1 | - | - | 3 |
| 11 | Jharkhand | 2 | 1 | 1 | - | 3 | 52 | - | - | 59 |
| 12 | Karnataka | - | - | 17 | - | 3 | 2 | - | - | 22 |
| 13 | Kerala | - | - | - | - | 3 | - | - | - | 3 |
| 14 | Madhya Pradesh | - | - | 1 | - | 59 | 16 | 1 | - | 77 |
| 15 | Maharashtra | - | 1 | 11 | 1 | 50 | 4 | - | - | 67 |
| 16 | Meghalaya | - | - | - | - | - | 1 | - | - | 1 |
| 17 | Orissa | - | 3 | - | 1 | 5 | 8 | - | - | 17 |
| 18 | Punjab | - | - | - | - | 15 | - | - | - | 15 |
| 19 | Rajasthan | - | 1 | - | 1 | 9 | 8 | - | - | 19 |
| 20 | Tamil Nadu | 1 | - | 1 | 1 | 46 | 548 | - | - | 597 |
| 21 | Telangana | 10 | - | 3 | - | 22 | 67 | - | - | 102 |
| 22 | Uttara Pradesh | - | 2 | - | - | 21 | - | 1 | - | 24 |
| 23 | Uttarakhand | - | - | - | - | 2 | 1 | - | - | 3 |
| 24 | West Bengal | - | - | 1 | - | 49 | | - | - | 50 |
| | Total Cases Sector-wise | 14 | 12 | 41 | 7 | 322 | 1482 | 2 | 0 | 1880 |